

**Permission for new medical colleges in Tamil Nadu**

1864. SHRI R. SHUNMUGASUNDARAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that permission has been declined to six new medical colleges in Tamil Nadu; and

(b) if so, the criteria for granting permission to start new medical colleges by State Government Departments?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) A total of 8 proposals for establishment of new medical colleges were received from Tamil Nadu in the year 2003. Permission of the Central Government has been granted for establishment of new Government Medical College at Asaripallam. Five proposals were not meeting the qualifying criteria/requirement prescribed in the Regulations of Medical Council of India and were returned as disapproved. Remaining two proposals are also not fulfilling the qualifying criteria but have been withheld from returning on the direction of High Court at Chennai.

(b) The detailed procedure for grant of permission by the Central Government is given in the Establishment of Medical College Regulations, 1999.

**Assistance to NGOs for setting up of hospitals/health centres**

1865. SHRI T.T.V. DHINAKARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government provide grant/assistance to NGOs to set up small hospitals/health centers;

(b) if so, the details of the scheme; and

(c) the details of such hospitals/health centres in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) to (c) There is no scheme to provide grant or assistance to NGOs to set up small hospital or health centres. However, there are schemes to give assistance

to NGOs under various disease control programme for strengthening of hospitals/health centres

**Malaria Control Programme in M.P.**

†1866. SHRI LAXMINARAYAN SHARMA. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether the proposal for inclusion of 29 Development Blocks under the extended Malaria Control Programme in Madhya Pradesh was sent to Government;

(b) whether all the said Blocks have been included under the said programme;

(c) if not, the number of Development Blocks included under the programme; and

(d) whether rest of the Development Blocks will be included during the financial year 2004-05?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKALAKSHMI): (a) to (d) Madhya Pradesh is one of the eight States included in World Bank assisted Enhanced Malaria Control Project (EMCP). Initially 90 PHCs (developed blocks) from 15 districts of the State were included under the project. Subsequently, a proposal for inclusion of 29 PHCs under EMCP during 2004-05 was received from the State Govt. out of the proposed 29 Development Blocks, 5 blocks namely Amla (Betul), Sidhi (Sidhi), Mungawali (Guna), Umria (Umria) and Pavai (Panna) were included under the project on the basis of diseased burden. Assistance for Information, Education and Communication (IEC), Capacity Building including training of Medical and Para-Medical Personnel and Management Information System (MIS) is provided under Enhanced Malaria Control Project covering the entire State and including the said Blocks. The Project is ending on 31.3.2005 and inclusion of additional Blocks is not envisaged at this stage.

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† Original notice of the Question was received in Hindi